

L
ITEM NO.6

IN COURT NO.5

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No. 4 in Special Leave to Appeal (Civil) No(s).26965/2012

SANTA LAL (D) TR.LRS. & ANR.

Petitioner(s)

VERSUS

M/S FIRM REKH CHAND GANPAT RAI FIRM&ORS
(For deletion of respondents and office report)

Respondent(s)

Date: 30/01/2014 This I.A. was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE FAKKIR MOHAMED IBRAHIM KALIFULLA
(IN CHAMBERS)

For Petitioner(s) Mr. Rajat Khattri, Adv.

Mr. Subramonium Prasad, Adv.

For Respondent(s) Mr. Rameshwar Prasad Goyal, Adv.

UPON hearing counsel the Court made the following
O R D E R

The I.A., for deletion of Respondent Nos. 7 & 8 from the
array of parties, is ordered at the risk of the petitioners.

(G. SUDHAKARA RAO)
COURT MASTER

(SHARDA KAPOOR)
COURT MASTER